

**Court-I**

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**A.No. 206 of 2014**

Dated : 26<sup>th</sup> November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)  
Versus  
West Bengal Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Shrivastava

Counsel for the Respondent(s) ; Mr. C.K. Rai for R-1

**ORDER**

Mr. C.K. Rai, the learned Counsel for the Commission seeks sometime to file the reply. Reply should be filed on or before 17/12/14 after serving copy on the other side.

Post the matter on **05/01/2015**. In the meantime, rejoinder, if any, be filed after serving copy on the other side.

**(T. Munikrishnaiah)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*JS/SH*